

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4502

ANSWERED ON:07.09.2012

UNSAFE AIRPORTS

Maadam Shri Vikrambhai Arjanbhai;Mandal Shri Mangani Lal;Naranbhai Shri Kachhadia

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether operation of flights has been suspended/stopped after declaration of various airports/runways `unsafe` by the Directorate General of Civil Aviation (DGCA);
- (b) if so, the details thereof, airport-wise including Patna airport;
- (c) if not, the reasons for continuing the flight operations even after declaring airport's of runways as unsafe;
- (d) whether proposals of extend the length of runways at some of the airports are still pending for consideration;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government in this regard, airport-wise, airstrip-wise?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (c): No, madam. Operation of flights has not been suspended/stopped at any airport including Patna airport by DGCA. There is no aerodrome which can be termed as unsafe. Information on facilities available at aerodromes is published through Aeronautical Information Publication for use by Airlines operators. The aircraft operations are carried out by the aircraft operators after assessing the availability of facilities and their suitability for the type of aircraft, including operational mitigation measures. Certain Operational mitigation measures may be required, in case of the aerodromes, which are surrounded by terrain and have physical constraints.

(d) to (f): Government plans to extend the runways at Jammu and Mangalore by 1300 ft. and 3100 ft. respectively. Jammu airport is a defence airport with a civil enclave. State Government has acquired the required land and is coordinating with Defence authorities for exchange of land. In case of Mangalore Airport, State Government has initiated the process of acquisition of land.